

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): Orissa; and

(a) and (b) The following steps have been taken or are proposed to be taken to curb the spread of malaria in Orissa State :—

1. Adequate quantity of insecticides and drugs has been supplied to the State by the Central Government for sprays.

2. Surveillance workers, Inspectors and laboratory Technicians have been augmented.

3. Old vehicles are being replaced in a phased manner.

4. Special investigations are carried out in the persistent transmission areas.

5. Officers of the Central National Malaria Eradication Programme Directorate have carried out intensive touring of the State to provide technical guidance on the spot to the State Health Authorities. Entomological studies are also being carried out by the NMEP Directorate wherever considered necessary.

6. The State Government has been advised to improve supervision over sprays and surveillance operations, also to take speedy remedial measures like focal sprays and radical treatment of the positive cases detected to liquidate the foci of infection.

Compensation to Indians expelled from Uganda

*438. **SHRI BHAGATRAM MANHAR:**
SHRI BHAGIRATH BHANWAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indians expelled from Uganda during the last several years;

(b) the reasons for this expulsion and the protests lodged or the steps taken at the diplomatic level to persuade the Uganda Government to rescind the order of expulsion;

(c) whether the Ugandan President and the Indian High Commissioner had a talk

about the compensation to be paid to the expelled Indians; and

(d) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) about 5,000 Indian nationals were expelled from Uganda in 1972 as a result of President Idi Amin's decision to indigenise the economy. The Government of India at the highest level impressed on the Government of Uganda the need for dealing with this matter in a humane and equitable manner.

(c) and (d) Yes, Sir. President Amin has reiterated his Government's commitment to pay compensation to the expelled Indian nationals and has told our High Commissioner that he would invite discussions between the two Governments on this matter.

B.B.C. Broadcast of Interview with Prime Minister of India

*439. **SHRI VIJAY PAL SINGH** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the fact that the B.B.C. had broadcast an interview with the Prime Minister on January 28, 1975 in its mid-week programme;

(b) if so, whether the B.B.C. had omitted certain portions of this interview; and

(c) if so, what are the portions omitted and whether the omission was done in consultation with the Government of India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) Yes, Sir.

(c) The portions omitted may be seen in the Statement laid on the Table of the House [Placed in Library. See No./LT-9251/75]. It had been agreed that the B.B.C. might abbreviate the interview to

conform to the time slot available on the TV Programme.

पाकिस्तान द्वारा स्थायी छावनियों तथा इन्वार्ड पट्टियों का निर्माण और फाजिलका सेक्टर में पाकिस्तानी जासूसों की गतिविधियाँ

* 440. श्री राज ब्रकाश : क्या रक्षा मंत्री यह बताने को तैयार करेंगे कि :

(क) क्या सरकार को पश्चिमी बोर्ड के पास पाकिस्तान द्वारा स्थायी छावनियों और जासूसों के प्रवेश के लिये इन्वार्ड पट्टियों के निर्माण की योजनाओं तथा फाजिलका सेक्टर में पाकिस्तानी जासूसों के पुनः सक्रिय होने की तिथिबद्ध सूचना मिली है।

(ख) यदि हाँ, तो तन्मन्बन्धी ध्येय क्या है; और

(ग) इस पर सरकार को क्या प्रतिक्रिया है? रक्षा मंत्री (श्री स्वर्ण सिंह) : (क) से (ग) सरकार को जानकारी है कि पाकिस्तान ने पश्चिमी मोटा के पास सैनिक छावनियों और इन्वार्ड पट्टियाँ स्थापित की हैं। तथापि, पाकिस्तान द्वारा ऐसी अनिश्चित मुद्दों के निर्माण की किसी तात्कालिक योजना की सूचना नहीं है। पंजाब राज्य के फिरोजपुर जिले में 1-1-1973 और 15-3-1973 को सशस्त्र के दौरान 9 भारतीय नागरिकों व 4 पाकिस्तानी नागरिकों को पाकिस्तान की ओर से सशस्त्र जासूसी गतिविधियों के आरोप में गिरफ्तार किया गया है। हमारी सीमाओं के पार से जासूसी को रोकने के लिए संबंधित विभाग सभी सम्भव उपाय कर रहे हैं। हमारी सुरक्षा पर प्रभाव डालने वाली पाकिस्तान में हुई सभी संबंधित गतिविधियों की लगातार नवीनता की जाती है।

Wearing of Crash Helmets by Sikhs in U.K.

*441. SARDAR SWARAN SINGH SOKHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether wearing of 'Crash Helmets' over Puggies is forced upon Sikhs by the British Governments in U.K.;

(b) whether Sikhs there have protested against this illegal Order to the British Government;

(c) whether the Indian High Commissioner in U.K. has approached the U.K. Government to consider this problem; and

(d) whether the Government of India propose to protest to the British Government over this matter because wearing of a Cap or Helmet is against the Sikh religion; and if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : (a) Under the British Traffic Regulations which came into effect from 1st June, 1973 it is compulsory for any one riding a motor cycle to wear crash helmets.

(b) Sikhs have protested to the British Government that exemption has not been granted to them from these regulations.

(c) and (d) : The matter had been taken up on several occasions with the British Government. While the British Government has sympathised with the objections of the Sikhs, it has stated that, in its view, the savings in death and serious injury which the law is expected to achieve outweighs the objections, and that the British Government does not feel justified in granting an exemption to any particular group. The Government of India is, however, aware of the strong feelings of the Sikhs and will continue to convey them to the British Government on all appropriate occasions.

Markings on Bidi Bundles, "Smoking is a Health Hazard"

*442. SHRI NAWAL KISHORE SHARMA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply given to Unstarred Question No. 1493 on the 27th February, 1973 regarding Cigarette Manufacturers to print "Smoking is a Health Hazard" on each packet and state whether it is proposed to get such markings on bidi bundles also?